

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). The demand for unleaded petrol is expected to increase gradually with the increase in the number of catalytic converter fitted vehicles. However, necessary instructions have been issued to the oil companies to ensure that unleaded petrol is sold only to petrol driven vehicles fitted with catalytic converters.

[Translation]

Post Offices in Rented Buildings

6148. DR. P.R. GANGWAR :
SHRIMATI BHAVANA CHIKHLIA :
SHRI RAJESH KUMAR :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Post Offices functioning in rented buildings at present State-wise;

(b) the expenditure incurred by the Government thereon during the last three years;

(c) whether there is any scheme to shift these Post Offices in department buildings;

(d) if so, the details thereof; and

(e) the funds allocated by the Government for the of new buildings?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The number of Post Offices functioning in rented buildings Circle-wise as on 31.3.1994 is given in the attached Statement-I.

(b) The expenditure incurred on rent for Post Offices functioning in rented buildings from 1991-92 to 1993-94 circlewise is given in the attached Statement -II.

(c) and (d). No, Sir. Department buildings are constructed for Post Offices depending on the availability of funds, land and other resources.

(e) The funds allocated Circle-wise for construction of new Post Office buildings during the last 3 years is given in the attached Statement-III.

STATEMENT-I

Number of Post Offices functioning in Rented Buildings Circle-wise as on 31.3.94.

1	2	3
1.	Andhra Pradesh	2236
2.	Assam	437
3.	Bihar	1222
4.	Delhi	299

1	2	3
5.	Gujarat	1227
6.	Haryana	297
7.	Himachal Pradesh	413
8.	Jammu and Kashmir	268
9.	Karnataka	1484
10.	Kerala	1250
11.	Madhya Pradesh	1183
12.	Maharashtra	1983
13.	North East	253
14.	Orissa	1049
15.	Punjab	686
16.	Rajasthan	1235
17.	Tamil Nadu	2644
18.	Uttar Pradesh	2594
19.	West Bengal	1658
Total		22418

STATEMENT-II

Expenditure Incurred on Rent for Post Offices functioning in Rented Buildings from 1991-92 to 1993-94 Circle-wise

		(In lac rupees)		
S.No.	Circle	1991-92	1992-93	1993-94
1.	Andhra Pradesh	139.95	150.96	162.46
2.	Assam	24.31	24.37	25.13
3.	Bihar	52.40	52.40	52.40
4.	Delhi	22.94	28.12	25.69
5.	Gujarat	60.55	62.98	63.08
6.	Haryana	13.02	13.98	15.23
7.	Himachal Pradesh	15.74	17.03	18.14
8.	Jammu and Kashmir	14.71	13.51	13.65
9.	Karnataka	93.11	103.87	120.78
10.	Kerala	131.90	123.00	132.74
11.	Madhya Pradesh	60.24	56.48	65.14
12.	Maharashtra	284.31	306.53	242.38
13.	North East	24.87	27.65	29.31
14.	Orissa	48.77	47.27	57.32
15.	Punjab	23.72	23.83	24.85
16.	Rajasthan	33.78	36.97	42.27
17.	Tamil Nadu	146.75	140.47	152.44
18.	Uttar Pradesh	111.23	125.36	136.57
19.	West Bengal	125.00	106.00	122.00
Total		1427.30	1460.78	1501.58

STATEMENT-III

Funds Allocated by the Government for the Construction of New Post Office Buildings During the last three years Circle-wise

S.No	Circle	1992-93 (Rs. in Lacs)	1993-94 (Rs. in Lacs)	1994-95 (Rs. in Lacs)
1.	Andhra Pradesh	113.00	230.00	144.19
2.	Assam	30.00	56.00	45.12
3.	Bihar	152.70	150.00	96.80
4.	Delhi	35.00	70.00	71.32
5.	Gujarat	170.00	390.00	387.53
6.	Haryana	101.60	45.00	60.23
7.	Himachal Pradesh	53.35	108.00	90.58
8.	Jammu and Kashmir	25.00	5.00	2.87
9.	Karnataka	120.00	90.00	155.52
10.	Kerala	120.00	100.00	76.62
11.	Madhya Pradesh	80.00	80.00	75.00
12.	Maharashtra	295.00	400.00	377.98
13.	North East	35.84	70.00	75.00
14.	Orissa	140.00	170.00	66.78
15.	Punjab	55.00	34.00	—
16.	Rajasthan	105.00	187.00	227.87
17.	Tamil Nadu	78.51	110.00	89.59
18.	Uttar Pradesh	110.00	150.00	160.63
19.	West Bengal	180.00	150.00	109.68
Total		2000.00	2595.00	2313.31

Unauthorised LPG Connections

6149. DR. SAKSHIJI :
SHRI ARVIND TRIVEDI :
SHRI KASHIRAM RANA :
SHRI MAHESH KANODIA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of unauthorised LPG connections detected in Uttar Pradesh and Gujarat during each of the last three years;

(b) whether the Government propose to regularise such unauthorised LPG connections; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) The number of unauthorised connections detected in Uttar Pradesh and Gujarat

during the last three years is as under :

Years	Uttar Pradesh	Gujarat
1992-93	Nil	Nil
1993-94	1	Nil
1994-95	2	3

(b) As per the existing policy, regularisation of unauthorised connections (without valid documents) is not permitted.

(c) Does not arise.

Conversion of Telephone

6150. SHRI VISHWESHVAR BHAGAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the national average regarding the conversions of mechanical exchange into electronic exchange till March, 1995;

(b) the average of Madhya Pradesh telecommunication circle in this regard during the above period; and

(c) the action likely to be taken for converting present mechanical exchanges into electronic exchange in the country and in Madhya Pradesh during 1995-96?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) As on 31.3.95 about 92% of the exchange are electronic exchanges in the country.

(b) Out of total exchanges working as on 31.3.95 in Madhya Pradesh, 99.3% are electronic exchanges.

(c) Replacement of MAX-I electro-mechanical equipments during 95-96 in the country is 3,28,282 lines and for MP 4048 lines. In addition to this MAX-III and MAX - II (L/F type) exchanges are to be replaced progressively by March 1997. The MAX - II (US type) and MAX - I exchanges are to be replaced on expiry of useful life.

[English]

Deployment of Special Task Force

6151. SHRI RAM VILAS PASWAN :
PROF. RASA SINGH RAWAT :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the State Governments have urged the Union Government to depute Special Task Force to out ultras from their States;

(b) if so, the details thereof;